

2

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1230/(MAH)/2017  
M.A. No. 568/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)


SHRI V. NALLASENAPATHY  
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES: Numero Uno International Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

①	Mr. Priyank Kapadia	counsel	
---	------------------------	---------	-------------------------------------------------------------------------------------

②	Mr. Gaurav Parekh ilb Mr. Uday Shah IRP	Representative	
---	--------------------------------------------------	----------------	--------------------------------------------------------------------------------------

ORDER

MA 568/2017 in CP 1230/I&BP/NCLT/MB/MAH/2017

At request of the applicant, the application is hereby dismissed as withdrawn.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)